

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 957 of 2019

IN THE MATTER OF:

JSW Steel Ltd. ...Appellant

Vs.

Mahender Kumar Khandelwal & Ors. ...Respondents

Present: For Appellant: - Mr. Kapil Sibal and Mr. Arun Kathpalia, Senior Advocates with Mr. Manmeet Singh, Mr. Anugram Robin Frey, Ms. Nishtha Chaturvedi and Ms. Abhilasha Khanna, Advocates.

For Respondents: - Mr. Abhinav Vasisht, Senior Advocate with Ms. Misha, Mr. Shantanu Chaturvedi and Ms. Charu Bansal, Advocates.

Mr. Ramji Srinivasan, Senior Advocate with Mr. Spandan Biswal, Mr. Bishwajit Dubey, Ms. Srideepa, Advocates for CoC.

Mr. Zoheb Hossain, Advocate for ED.

Company Appeal (AT) (Insolvency) No. 1034 of 2019

IN THE MATTER OF:

Sanjay Singal & Anr. ...Appellants

Vs.

Punjab National Bank & Ors. ...Respondents

Present: For Appellants: - Mr. Harin Raval, Senior Advocate with Mr. Arvind Kumar, Ms. Purni Marwaha Gupta, Ms. Henna George and Ms. Sukanya Singh, Advocates.

For Respondents: - Mr. Kapil Sibal and Mr. Arun Kathpalia, Senior Advocates with Mr. Manmeet Singh, Mr. Anugram Robin Frey, Ms. Nishtha Chaturvedi and Ms. Abhilasha Khanna, Advocates.

Contd/-.....

Company Appeal (AT) (Insolvency) No. 1035 of 2019

IN THE MATTER OF:

Kalyani Transco

...Appellant

Vs.

**Bhushan Power & Steel Ltd.
Through Resolution Professional & Ors.**

...Respondents

Present: For Appellant: - Ms. Twisha, Advocate.

For Respondents: - Mr. Kapil Sibal and Mr. Arun Kathpalia, Senior Advocates with Mr. Manmeet Singh, Mr. Anugram Robin Frey, Ms. Nishtha Chaturvedi and Ms. Abhilasha Khanna, Advocates.

Mr. Arvind Kumar Gupta, Advocate.

Company Appeal (AT) (Insolvency) No. 1055 of 2019

IN THE MATTER OF:

Jaldhi Overseas Pte. Ltd.

...Appellant

Vs.

Bhushan Power Steel Ltd. & Ors.

...Respondents

Present: For Appellant: - Mr. S.N. Mukherjee, Senior Advocate with Mr. Diwakar Maheshwari and Ms. Pratiksha Mishra, Advocates.

For Respondents: - Mr. Kapil Sibal and Mr. Arun Kathpalia, Senior Advocates with Mr. Manmeet Singh, Mr. Anugram Robin Frey, Ms. Nishtha Chaturvedi and Ms. Abhilasha Khanna, Advocates.

Company Appeal (AT) (Insolvency) No. 1074 of 2019

IN THE MATTER OF:

Medi Carrier Pvt. Ltd.

...Appellant

Vs.

**Mahendra Kumar Khandelwal,
Resolution Professional of Bhushan Power
and Steel Ltd. & Anr.**

...Respondents

**Present: For Appellant: - Mr. Abhijeet Sinha, Mr. Arjun Asthana
and Ms. Sreenita Ghosh, Advocates.**

**For Respondents: - Mr. Kapil Sibal and Mr. Arun
Kathpalia, Senior Advocates with Mr. Manmeet Singh,
Mr. Anugram Robin Frey, Ms. Nishtha Chaturvedi and
Ms. Abhilasha Khanna, Advocates.**

Company Appeal (AT) (Insolvency) No. 1126 of 2019

IN THE MATTER OF:

CJ Darcl Logistics Ltd.

...Appellant

Vs.

**Mahender Kumar Khandelwal
Resolution Professional of Bhushan
Power & Steel Ltd.**

...Respondent

**Present: For Appellant: - Mr. Manu Beri, Mr. Atul S. Mathur, Ms.
Priya Singh and Ms. Deepabali Dutta, Advocates.**

**For Respondent: - Mr. Ramji Srinivasan, Senior Advocate
with Mr. Spandan Biswal, Mr. Bishwajit Dubey, Ms.
Srideepa, Advocates for CoC.**

Company Appeal (AT) (Insolvency) No. 1461 of 2019

IN THE MATTER OF:

State of Odisha & Ors.

...Appellants

Vs.

Bhushan Power & Steel Ltd. & Anr.

...Respondents

Present: For Appellants: - Mr. Rana Mukherjee, Senior Advocate with Ms. Kirti Mishra, Ms. Daisy Hanna and Ms. Apurva Upmanyu, Advocates.

For Respondents: - Mr. Kapil Sibal and Mr. Arun Kathpalia, Senior Advocates with Mr. Manmeet Singh, Mr. Anugram Robin Frey, Ms. Nishtha Chaturvedi and Ms. Abhilasha Khanna, Advocates.

O R D E R

13.01.2020— The Directorate of Enforcement and the Central Government through the Secretary, Ministry of Corporate Affairs on behalf of the Serious Fraud Investigation Office and the Central Bureau of Investigation are allowed to file additional reply affidavit by 20th January, 2020 stating therein as to whether 'JSW Steel Limited', whose plan has been approved, are covered by newly inserted Section 32A of the Insolvency and Bankruptcy Code, 2016. In case, the answer is in negative, they will enclose the evidence in support of their stand after serving a copy of the same on the learned counsel for 'JSW Steel Limited' and other Appellants.

The Respondents may file reply affidavit/ additional reply affidavit by 20th January, 2020.

The Appellants and the Respondents may file their written submissions not more than three pages by 20th January, 2020.

Post these appeals 'for orders' before the 1st Bench on 23rd January, 2020.

(Justice S.J. Mukhopadhaya)
Chairperson

(Justice Bansi Lal Bhat)
Member(Judicial)

(Justice Venugopal M)
Member(Judicial)

Ar/g